COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 218 OF 2017

Dated: 13th September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Delhi Bar Association Appellant(s)

Vs.

Delhi Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. K. C. Mittal

Mr. B. P. Agarwal

Counsel for the Respondent(s) : Mr. Divyanshu Rai h/f

Mr. Nikhil Nayyar for R-1

Mr. Vishal Anand Mr. Rahul Kinra

Mr. Anurag Bansal for R-2

<u>ORDER</u>

Learned counsel for respondent No.2 states that he will be filing reply by tomorrow. He may take steps to file the same on or before 21.09.2017 after serving copy on the other side. Rejoinder may be filed within four weeks thereafter.

List the matter on <u>16.11.2017.</u>

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson